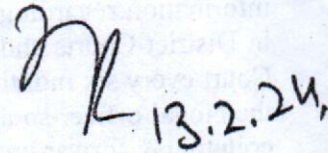


OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

Pursuant to letter No. 61/Rules/DHC/2024, dated 08.02.2024 of Hon'ble High Court of Delhi, New Delhi, Ms. Kamlesh Wadhwa, Sr.PA/Branch In-Charge, E-Sewa Kendra-cum-Facilitation Center, Tis Hazari Courts, Delhi, is hereby appointed as Nodal Officer for collating information regarding the cases concerning or relating to HIV-positive persons and anonymize the identity of such persons during the collating of data, Central District, Tis Hazari Courts, Delhi, and forward the same to the Nodal Officer of Hon'ble High Court of Delhi/New Delhi, in every six months,

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.



(NAROTTAM KAUSHAL)

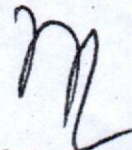
Principal District & Sessions Judge (HQs)
Delhi

No. 9601-9746 F.1(3)/Gaz/2024

Dated 13 FEB 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, all court complexes, Delhi/New Delhi, **with the request to appoint a Nodal Officer in their respective district and comply the instructions/directions as mentioned in letter No.61/Rules/DHC/2024, dated 08.02.2024 (Copy enclosed).**
3. All the Judicial Officers of Central District, Tis Hazari Courts, Delhi.
4. The CMM/ACJ Office, Central District, Tis Hazari Courts, Delhi.
5. The Branch In-Charge, E-Sewa Kendra-cum-Facilitation Centre, Tis Hazari Courts, Delhi, with the direction to pursue the matter.
6. The AO(J)/Branch In-Charge, Admin-I,II&III, General Branch, E-Sewa Kendra-cum-Facilitation Centre, Filing Section, (Central) Tis Hazari Courts, Delhi.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
9. The R&I Branch (Central) for uploading on LAYERS.



Principal District & Sessions Judge (HQs)
Delhi

HIGH COURT OF DELHI AT NEW DELHI

130
12-2-24

THROUGH SPECIAL MESSENGER

No. 61 /Rules/DHC/2024

Dated : 08/02/2024

From

The Registrar General,
High Court of Delhi,
New Delhi.

To

The Principal District & Sessions Judge (HQ)
Tis Hazari Courts,
Delhi



Sub: Appointment of Nodal Officer for collating information regarding the cases concerning or relating to HIV-positive persons.

Sir,

I am directed to request you to appoint a Nodal officer for collating information regarding the cases concerning or relating to HIV-positive persons in District Courts and forward the same to the Nodal Officer appointed by this Court every six months. I am further directed to request you to instruct & direct the Nodal officer so appointed to anonymize the identity of such persons while collating & forwarding the information to this court.

Yours sincerely,

(Syed Zishan Ali Warsi)
Joint Registrar (Rules)
For Registrar General

Judl. Br.

P. D. S. J. (HQS)

09/02/24